



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P No.328/KB/2017 C.P NO.805/16

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Sparkle Tie-up Pvt Ltd -Vs- ROC, WB		
Under Section		560		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

<u>21.07.2017 – T.P. No. 328 / KB / 2017, C.P. No. 805 / 2016 – Sparkle Tie-up Pvt. Ltd. –Versus- ROC, WB.</u>

ORDER

No one is present in the matter on repeated call.

Fixed on 24.08.2017

(MANORAMA KUMARI) MEMBER (J)